

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**

**COURT III**

111. IA 5531/2023  
IA 1534/2022  
IA 446/2021  
IA 1913/2020  
IA 1580/2020  
MA 1515/2019  
IN  
C.P. (IB) -294(MB)2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **17.04.2024**

NAME OF THE PARTIES: IDBI Bank Ltd.  
V/s.  
S Kumars Nationwide Ltd.

SECTION 7 OF IBC, 2016

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**ORDER**

**HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE**

Due to paucity of time, the matter could not be heard. List on **07.06.2024**.

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
/RKS/

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)